

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 01**  
**CA(CAA)-41(PB)/2021**

**IN THE MATTER OF:**

Bagh Kothi Investment and Finance Pvt. Ltd.  
with Star Infovision Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 01.04.2021**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/petitioners : Mr. Mohd Nazim Khan, PCS for  
Applicants along with Ravi

**ORDER**

On undertaking given by the petitioner counsel, they would file an affidavit for holding shareholders meeting, list this matter on 16.04.2021 for filing affidavit.

-sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

01.04.2021  
Aarti Makker